

NOTICE

Date of Publication :20-Feb-2021 Last Date: 06-Mar-2021

Applicants are requested to collect following Certified Copies on or before last date 06-Mar-2021, by paying deficit charges, if any, failing which their copying applications will be filed without any action, in view of directions in the Office Order No.277 of 2019 dated 06/12/2019.

Sr. No.	Application No. (U/O-YEAR NUMBER)	Name of Applicant	Proceeding No. (C.R.No/Dept.)	Deficit Charges, if any (Rs.)
1	U-201806022	Chandra Naik Adv for Plaintiff	7194-1997 (14)	
2	U-201807761	Adv. P.G. Parkar for Defendant No.1	994-2009 (Record Dept.)	
3	U-201808261	Adv. K.N. Kandekar for Plaintiff	880-2017 (5)	
4	U-201809844	Dipak B. Rane Adv	1764-1959 (Regr's. Court)	
5	U-201810347	Shobhit Shukla Adv for Pliff	2830-2018 (5)	
6	U-201810667	M/s. Jhangiani, Narula and Associates Adv for Plaintiff	1407-2016 (2)	
7	U-201902907	Kartik S. Garg Adv for Defendant	111-2017-COMMERCIAL SUIT (20)	
8	U-201908841	M/s. Apex Law Partners for Plaintiff	708-2015 (20)	
9	U-202000743	A. Mehta Laljee & Co. Adv. for Def. No. 3	7187-2005 (33)	
10	U-202000953	Amol Bhalchandra Phatarpekar (Def. in person)	2617-2004 (Record Dept.)	
11	U-202001199	H. P. Ghadigaonkar Adv. for Plaintiff	8281-1998 (20)	
12	U-202002047	Satya M. Shettigar Adv. for Def.	73-2017-SUMMARY SUIT (60)	
13	U-202002281	Legal Department Adv. for Def.	1430-2018-STAMP NO. (6)	
14	U-202002711	Omkar Kulkarni Adv. for Plaintiff	1826-2014 (5)	
15	U-202002779	Adv. A. V. Chatuphale for Plaintiff	329-2015-SUMMARY SUIT (60)	

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16	U-202003971	Rajendra K. Yadav	290-2011 (6)	
17	U-202100157	P. D. Gandhi & Asso	1796-2016-L.C.SUIT (6)	
18	U-202100458	M. M. Patnekar	142-2015-SUMMARY SUIT (Record Dept.)	
19	U-202100667	Shaikh Mohammed Shabbir & Sons	3857-2013 (6)	
20	U-202100668	Shaikh Mohammed Shabbir & Sons	853-2012 (6)	
21	U-202100696	Hasanuddun S. Ansari	8159-2000 (1)	
22	U-202100776	S. K. Dubey	5682-2020-STAMP NO. (6)	
23	U-202100797	M/s. Wadia Ghandy & Co.	856-2020 (12)	
24	U-202100798	M/s. Wadia Ghandy & Co.	857-2020 (12)	
25	U-202100799	M/s. Wadia Ghandy & Co.	858-2020 (12)	
26	U-202100804	Kachwala Misar & Co.	2850-2019 (12)	
27	U-202100818	Adv Shilpa C. Naik	3009-2013 (7)	
28	U-202100828	M. B. Jadhav	37-2019-MISC.APPLN.-CIV (19)	
29	U-202100850	M/s. Mannadiar & Co.	1338-1982 (7)	
30	U-202100871	A.L.N.Khatri	1896-2017 (Record Dept.)	

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31	U-202100876	Pansm Legal	2-2021-MISC.APPLN.-CIV (19)	
32	U-202100879	Vinod Misrty	548-2010 (5)	
33	U-202100891	Bachubhai Munim & Co.	7107-2006 (7)	
34	U-202100903	Ms. Jyoti Sanap	5553-2019-STAMP NO. (20)	
35	U-202100906	AKS Legal Consultant	250-2020-COMMERCIAL SUIT (31)	
36	U-202100923	Adv. Jayant V. Parmar	856-2019 (5)	
37	U-202100939	Amit S. Potnis Adv. for deft. no. 1	347-2018 (12)	
38	U-202100945	Adv. Omprakash Vaishnav	4179-2011 (3)	
39	U-202100946	M/s Dhruve Liladhar & Co.	3910-2011 (7)	
40	U-202100965	Amogh Karanilkar	7545-2006 (1)	
41	U-202100974	Legal Chartered	1019-2017 (13)	
42	U-202100977	Adv. Neeraj B. Patil	492-2019 (59)	
43	O-201803332	S. Ashwinikumar & Co. Adv for Defendant	9922-2018-STAMP NO. (1)	
44	O-201804165	Ms. Eventa A. Gonsalves Adv for Plaintiff	844-2018 (5)	
45	O-201804290	Dharmesh V. Parmar Pltt in person	4528-1981 (11)	

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46	O-201900206	Vigil Juris Adv for Plaintiff	941-2017 (9)	
47	O-201902277	Devendra L. Garg (Defendant No.2)	5998-2004-STAMP NO. (Record Dept.)	
48	O-201903871	Sudhakar G. Lakhani Adv for Plaintiff	246-2015 (40)	
49	O-202000998	Mahesh J. Devani Adv. for Plaintiff	374-2018-SUMMARY SUIT (59)	
50	O-202001133	M/s. S. K. Srivastav & Co. Adv. for Plaintiff	6440-2005 (60)	
51	O-202001138	Adv. Mayura Jagtap	804-2020-STAMP NO. (5)	
52	O-202001222	Deepak J. Talekar (C. A. of Appellant)	4682-2011-SUMMARY SUIT (59)	
53	O-202001284	Ms. Divya Jain	6707-2006 (59)	
54	O-202100080	Adv Sudhakar G. Lakhani	757-2019-SUMMARY SUIT (59)	
55	O-202100166	Niranjan & Co.	39-2019-COMMERCIAL SUIT (31)	
56	O-202100204	Adv Sudhakar G. Lakhani	891-2017-SUMMARY SUIT (59)	
57	O-202100226	Adv Prashant Chande	569-2018-SUMMARY SUIT (59)	
58	O-202100230	Singhi & Co.	900-2015-SUMMARY SUIT (59)	
59	O-202100252	Abdul Gafur Shaikh	1947-2013 (12)	
60	O-202100275	Bipin C. Shah	3319-2008 (59)	

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61	O-202100277	M. B. Jadhav	2521-2009 (Record Dept.)	
62	O-202100309	leecha Pokale	9207-1995 (7)	